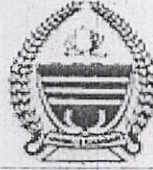


87



e-mail:law-jk@nic.in

Fax : Jammu: 0191-2546753(Nov-April),

Fax: Srinagar: 0194-2506063(May-Oct.)

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:-Creation of posts in various categories for Management, Administration and Recruitment Cells in the High Court of Jammu and Kashmir.

Reference:- State Administrative Council Decision No. 184/19/2019 dated 30-07-2019.

GOVERNMENT ORDER NO:3357-LD (A) of 2019.

D A T E D: 01 - 08 - 2019.

Sanction is accorded to the creation of following 21 (Twenty One) posts in various categories in the High Court of Jammu and Kashmir subject to the condition that the High Court shall suitably amend the Recruitment Rules governing the service conditions of these posts:-

S.No	Name of post	Pay level	No. of posts		
			Adminis- tration Cell	Manage- ment Cell	Recruit- ment Cell
1.	Registrar	Level 13A (131100-216600)			
2.	Section Officer	Level 7 (44900-142400)	01	01	01
3.	Senior Scale Stenographer	Level 7 (44900-142460)	01	01	01
4.	Senior Assistant	Level 5 (29200-92300)	01	01	01
5.	Junior Assistant	Level 4 (25500-81100)	01	01	01
6.	Driver	Level 2 (19900-63200)	01	01	01
7.	Orderly	SL1 (14800-47100)	01	01	01
Total			07	07	07
Grand Total				21	

fss/m
[Signature]

This issues with the concurrence of Finance Department issued vide its U.O. No. A/58(02)-II-B-377 Dated 01-07-2019.

bb

Sd/-

(Achal Sethi)

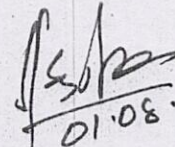
Secretary to Government

Dated: 01 -08 -2019

NO: LD (A) 2015/9

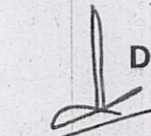
Copy to the:-

1. Principal Secretary to Hon'ble Governor, J&K, Srinagar.
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Director Information, J&K, Srinagar.
6. Director Archives, Archaeology and Museums, J&K, Srinagar.
7. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.


01.08.2019

(Ashish Gupta)

Deputy Legal Remembrancer


01.08.2019